

HIGH COURT OF CHHATTISGARH, BILASPUR (C.G.)

NOTICE

No. 56/R.G./2017

Bilaspur, dated 21/09/2017

A Web based initiative called 'Pro Bono legal services' has been launched on 20th April, 2017 on the Website of Department of Justice, Ministry of Law & Justice, Government of India through which interested lawyers can register themselves and volunteer to offer pro bono services for underprivileged litigants, who are unable to afford. Through this portal, litigants from marginalized communities can also apply for legal aid and advise from the pro bono lawyers.

As desired by the Department of Justice, all the Lawyers interested to be the part of this initiative may register themselves on the link named **Pro bono services** available on the **Website of the Department of Justice, Ministry of Law & Justice, Government of India (doj.gov.in)** and make their services available for the underprivileged litigants who are unable to afford.

Underprivileged litigants and the litigants from marginalized communities can also apply for legal aid and advise from the pro bono lawyers by using the above link.

By Order

21/9/2017
29-9-2017

(Gautam Chourdiya)
Registrar General